

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO. 2885
TO BE ANSWERED ON 12.12.2016**

"Functioning of BCCL and ECL"

2885. SHRI SANJIV KUMAR:

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that both BCCL and ECL have been functioning for a long duration without a regular chairman and Managing Director;
- (b) what is the reason for delays in filling the key positions;
- (c) whether Government keeping key position unfilled would have a deleterious effect on the functioning of these PSUs; and
- (d) by when Government proposes to fill these posts?

ANSWER

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a): Yes. Sir.

(b): For CMD, BCCL, the candidate recommended by Public Enterprises Selection Board(PESB) could not be appointed and it is proposed to initiate fresh selection process. For CMD, ECL, the appointment of the candidate recommended by PESB could not be done initially due to the non availability of CVC clearance and subsequently due to litigation.

(c) & (d): It is denied that Government is keeping these posts unfilled. Government is making efforts to fill up these posts on regular basis at the earliest. In order to manage the affairs of these companies, additional charge arrangements have been made in both the companies.
